



# भारतीय दूरसंचार विनियामक प्राधिकरण

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg,  
(Old Minto Road) Next to Zakir Hussain College,  
New Delhi-110002.



No. 1- 17 /2015-A&P

Dated: 17<sup>th</sup> June, 2015

To

All Ministries/Department of Government of India  
Central Public Sector Undertakings, Statutory & Autonomous Bodies

**Sub:- Filling up of the post of Advisor (Broadcasting & Cable Services) on deputation on foreign service terms in TRAI [HQ], New Delhi.**

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up the post of Advisor (B&CS) in TRAI HQ, New Delhi on deputation on foreign service terms, initially for a period of two years. The gamut of sector services will cover digital (and analogue) cable TV services, DTH services, IPTV services, terrestrial TV services, radio services and public broadcasting service. The work shall cover general management as well as economic and social dimensions of all forms of the media, namely, electronic, print media, internet and radio services. Economic work relating to wholesale and retail tariffs and interconnection issues will be an integral part of the officer's work. The selected officer shall be closely associated with the implementation of the digitization programme initiatives by the Government of India; this will include its progress, resolving problems, and enforcing the regulations governing the digitization. The job shall entail a certain amount of public dealing with stakeholders such as broadcasters, DTH operators, MSOs and local cable operators.

3. The details of qualification and experience required for the post are as under:-

| Sl. No. | Name of Post & Pay Scale                                      | Eligibility criteria (+)   | Qualification (*)   |
|---------|---|--|---|
| 1.      | Advisor (B&CS)<br>PB-4 Rs.<br>37400-67000 +<br>GP Rs. 10000/- | Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies:-<br>(i) Holding equivalent post on regular basis or<br>(ii) Officers in Selection Grade with four years of regular service in that grade or<br>(iii) Group 'A' officers having seventeen years of regular service in Group 'A' of which at least four years of regular service shall be in the Selection Grade. | A Master/Bachelors Degree in Business Administration/ Economics/ Commerce/ Engineering/ Law/ Science/ Humanities from a recognized University/ institution or, Membership of the Institute of Chartered Accountants of India/ Institute of Cost and Works Accountants of India. |

(\*) The qualification would be from a recognized University/educational institute.

(+) Age not to exceed 56 years on the date of closure of application.

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